

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 26**

**IA 1423/2019 IA 463/2021 IN C.P.(IB)1339/MB/2017**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **ASSET RECONSTRUCTION COMPANY (INDIA)  
LTD V/s PRECISION FASTENERS LTD**

Section 7, 60(5) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Jindagi Shahib sda partners for Respondents No.1 and 7 present through VC. Adv. Gitika Makhija a/w Adv. Chintan Gandhi i/b Rajani Associates for Applicants present through VC.

**IA 1423/2019 IA 463/2021**

Ld. Counsel for the Respondent No.1 and 7 appears and seeks further time to file the Reply. Last opportunity of two (2) week is granted to file the Reply. List this matter on Board on **15.05.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**